Securities and Exchange Board of India

NBCC Complex, Tower 1, 8th floor, Block A, East Kidwai Nagar, New Delhi – 110023
Ph: 011 6901 2998
Email: recoverynro@sebi.gov.in, deepshikhal@sebi.gov.in

CORRIGENDUM

CORRIGENDUM IN RESPECT OF PUBLIC NOTICE FOR E-AUCTION FOR SALE OF IMMOVABLE PROPERTIES OF KBCL INDIA LTD.

Securities and Exchange Board of India (SEBI) vide notice dated June 11, 2024 (published in Newspaper on June 12, 2024) has invited bids for sale of properties in the Recovery proceedings against **M/s. KBCL India Ltd (PAN: AACCK1768N), and its directors namely Shri Rakesh Kumar (PAN: BDXPK7192Q), Shri Vishvnath Pratap Singh (PAN: BYYPS5946N) and Shri Shashi Kant Mishra (PAN: AHYPM9076H) [Defaulters],** under Recovery Certificate No. 1011 of 2016 through e-auction platform on "as is where is and whatever there is" basis.

In view of certain representations/objections received by SEBI in respect of the said auction notice, vide corrigendum dated July 15, 2024, the auction of properties at Sr. No. 1, 2, 6, 9, 16 and 19 was put on hold till July 25, 2024 and the auction of the said properties was tentatively scheduled on July 26, 2024.

However, in view of the pending investigation of the representations/objections, the auction of the properties at Sr. No. 1, 2, 6, 9, 16 and 19 has now been put on hold till July 31, 2024.

Interested persons are requested to visit ‘Auction Notice under Recovery Proceedings’ in ‘Enforcement’ tab on www.sebi.gov.in for further update regarding the auction.

Sd/-

Place: Delhi — **Deputy General Manager & Recovery Officer**
Date: July 24, 2024 — **Securities and Exchange Board of India**